

To,

The Registrar
National Green Tribunal
Copernicus Marg, New Delhi,

Letter No. ¹⁵⁵⁰ /MC/2023-24

Date: 11/03/24

Subject: Action Taken Report in the Case of Ram Milan Sahani vs. the State of UP(OA. 613/2022) On Behalf of Municipal Commissioner & District Magistrate Gorakhpur, Uttar Pradesh.

1. In compliance of the order dated 05.10.23, a Joint Action Taken Report has been filed by respondent no. 5, District Magistrate, Gorakhpur, U.P. and Municipal Commissioner, Gorakhpur vide email dated 28.01.2024. Hon'ble Court has passed order dated 30.01.2024 as below.

"11. We find that stand taken in the report does not show any effective compliance of MSW Rules, 2016 and stand of Municipal Commissioner, Gorakhpur is only for future steps instead of effective remedial measures in presenti. It has also been observed that waste generation estimated by Municipal Corporation, Gorakhpur which is 434.6 TPD is not matching with the planned waste processing facilities and their nature. Mix of charcoal based plant, bio-CNG, etc. are proposed without having proper qualitative assessment and its quantification. Further, quantity of legacy waste remediated which is to an extent of 1,20,000 MT has been indicated but how much legacy waste is yet to be remediated is not clarified. In totality, we find that a careful review is required and the firm timelines with budget allocation is necessary. We also direct that all the processing facilities should be duly authorized under MSW Rules, 2016.



12. *In these facts and circumstances, we find it appropriate to direct District Magistrate, Gorakhpur and Municipal Commissioner, Gorakhpur as also Additional Chief Secretary/Principal Secretary, Urban Development Department to appear before Tribunal through video conference on next date of hearing.*

13. *List on 14.03.2024."*

2. That it is respectfully submitted that in compliance with the Hon'ble National Green Tribunal Order dated 05.10.2023 and 30.01.2024, We have processed total legacy waste i.e. 1,96,000 MT at Ekla, no legacy waste is remained at Ekla. Biomining of total legacy waste is completed in accordance with SWM Rules, 2016. A true copy of a photograph of the site where legacy waste has been processed is annexed here as **Annexure - 1**.

3. That it is respectfully submitted that the dumping of waste at the Ekla Bandha site has been stopped completely. The Municipal Corporation has made sure that scientific disposal of waste is done as authorized under SWM Rules, 2016. Decentralized solid waste processing units in accordance with SWM 2016 Rules are functional in all Zonal areas of GMC.

4. It is respectfully submitted that per day generation of Solid Waste in Municipal Corporation is 436.4 TPD and we are processing Municipal Solid Waste through 27 Pit-Based Composting and 2 Vermi-Based Composting technique for Wet Waste, Material Recovery Facilities for Dry Waste located as decentralized processing units in all zonal areas of Gorakhpur Municipal Corporation in accordance with SWM Rules, 2016.





4. That the Total budgetary provision for the entire transportation, Collection and processing of solid waste Management by Gorakhpur Municipal Corporation are as follows:

| Sr. No | Processing Facilities Name | Budgetary Provision | Remarks |
|--------|---|---------------------|---|
| 1. | Integrated waste Management Plant at Suthani. | 228.40 Cr | NVVN (NTPC Vidyut Vyapar Nigam Ltd) Integrated waste management Plant with the capacity of 500 TPD shall convert mix waste into charcoal. Timeline for completion is Dec 2025. |
| 2. | Garbage transfer stations | 12.80 Cr | Total capacity of 400 TPD. One with a capacity of 200 TPD is operational for the transportation of collected waste to processing sites and plants. Timeline for the completion of second one is Dec 2024. |

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|----|---|--------------------|---|
| 3. | Material Recovery Facility | 3.84 Cr | MRF with 30 TPD capacity are functional for processing dry waste. |
| 4. | Bio-CNG Plants | 155.00 Cr | Total capacity is 200 TPD which is under construction under PPP mode by M/s Ever Enviro for processing of wet waste. Timeline for completion is Sep 2024. |
| 5. | Legacy waste Management | 10.00 Cr | Total legacy waste i.e. 196000 MT at Ekla bandha has been processed completely through Bio Mining. |
| 6. | Collection & Transportation of solidwaste management expenses per year. | 100.00 Cr per year | Cost of Collection and Transportation, staff salary, Fuel, Maintenance of vehicle and purchase of new vehicle and equipment for collection and transportation |

PRAYER

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- i. Dismiss the present Interlocutory application Exemplary cost Or
- ii. Pass any such other order as may deem fit.

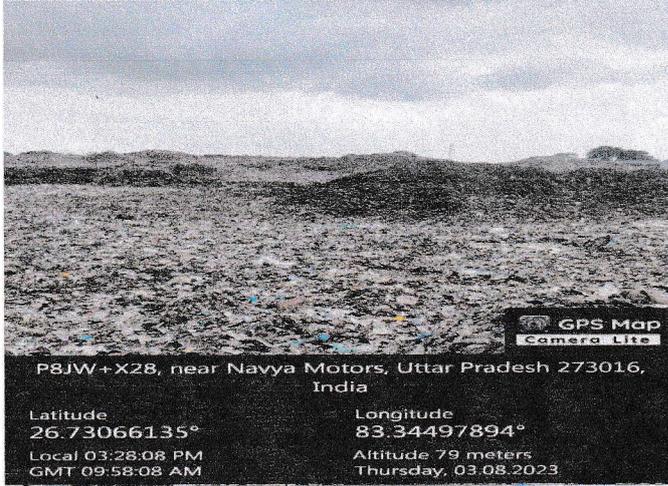


(Krishna Karunesh)
District Magistrate
Gorakhpur, Uttar Pradesh



(Gaurav Singh Sogarwal)
Municipal Commissioner
Gorakhpur, Uttar Pradesh

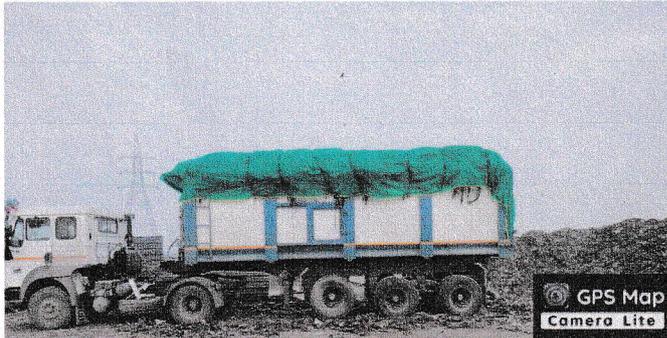
ANNEXURE - 1



Before Processing of Legacy Waste



AMC



P8JW+X28, near Navya Motors, Uttar Pradesh 273016, India
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 Local 04:45:05 PM Altitude 80 meters
 GMT 11:15:05 AM Thursday, 07.12.2023



P8JW+X28, near Navya Motors, Uttar Pradesh 273016, India
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 Local 11:30:05 AM Altitude 76 meters
 GMT 06:00:05 AM Thursday, 25.01.2024

**During Processing
of Legacy Waste**

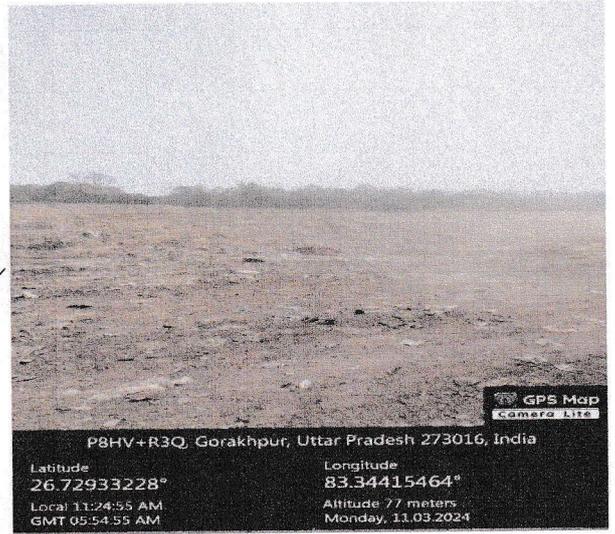
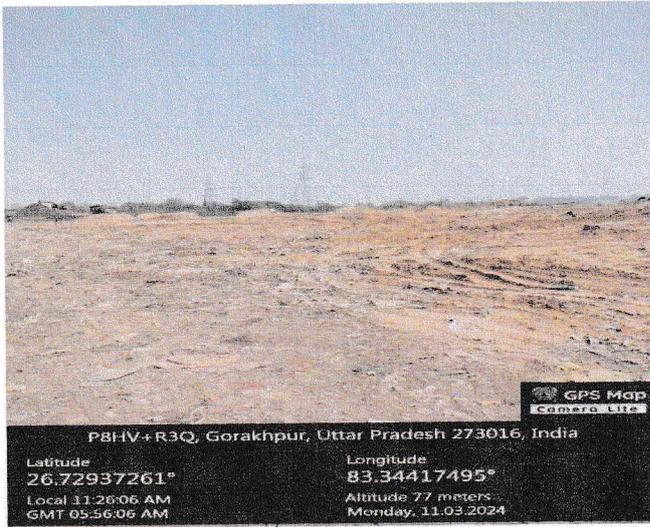


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 GMT 05:09:48 AM Friday, 19.01.2024

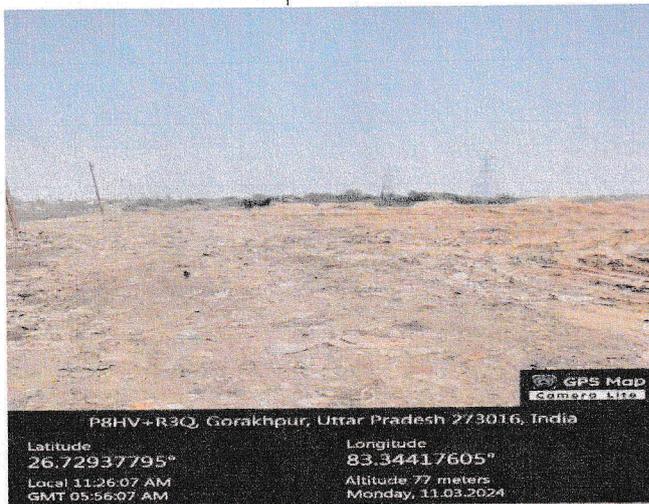
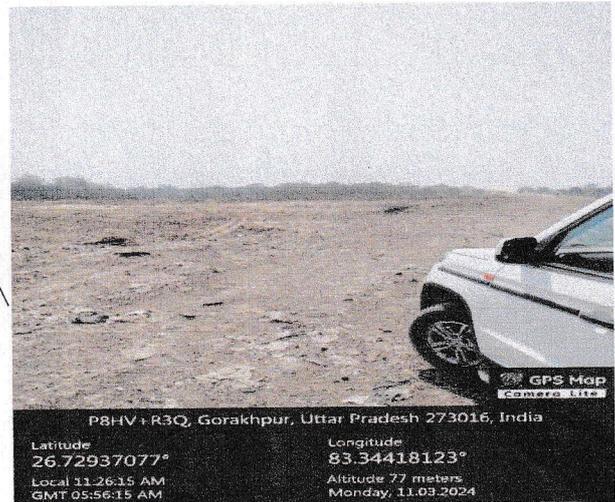


P8JW+X28, near Navya Motors, Uttar Pradesh 273016, India
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 GMT 08:34:25 AM Monday, 26.02.2024

Handwritten signature and initials: F.M.C.



**After Processing
of Legacy Waste**



Handwritten signature
A.M.C.



Beautification at Site



AMC